

ITEM NO.104

COURT NO.7

SECTION XV

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 7865/2009

SHREE CHOUDHARY TRANSPORT CO.

Appellant(s)

VERSUS

INCOME TAX OFFICER

Respondent(s)

([AT TOP])

Date : 14-01-2020 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.M. KHANWILKAR
HON'BLE MR. JUSTICE DINESH MAHESHWARI

For Appellant(s)

Mr. H.D. Thanvi, Adv.
Mr. Puneet Jain, Adv.
Mr. Sarad Kumar Singhania, AOR

For Respondent(s)

Mr. B. V. Balaram Das, AOR

Mr. V.ikramjit Banerjee, Adv.
Mr. V. Shekhar, Sr. Adv.
Ms. Praveena Gautam, Adv.
Ms. Purnima Bhat Kak, Adv.
Mrs. Anil Katiyar, AOR

UPON hearing the counsel the Court made the following
O R D E R

By consent, list the matter tomorrow, i.e. 15.01.2020.

(DEEPAK SINGH)
COURT MASTER (SH)

(VIDYA NEGI)
COURT MASTER (NSH)